

and State capitals to the rural areas and small towns, District Industries Centres are being set up all over the country to attend to all the requirements of small and village industries under one roof.

Seniority List of Ex-Mysore Agricultural Diploma Holders

4262. SHRI A. R. BADRINARAYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a final decision has been taken regarding the Inter-State Seniority List of ex-Mysore Agricultural Diploma Holders working as Agricultural Demonstrators;

(b) if so, whether justice has been done to these category of officials in the Inter-State Seniority; and

(c) whether Government will go into this question in depth and avoid this injustice done?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Yes, Sir. Final decision in this regard was taken and communicated to the State Government on 2nd May, 1978.

(b) The decision was taken in accordance with the accepted principles relating to integration of services consequent on reorganisation of States.

(c) The matter was reconsidered on the basis of certain representations received, and it was found that the decision did not require any revision.

Subsequently, some more representations have been received. These are under examination and will be disposed of in accordance with law.

Generation of power in Bihar

4263. SHRI D. N. TIWARY: Will Minister of ENERGY be pleased to state:

(a) whether Government have ascertained the reasons for low generation of electricity in Bihar;

(b) whether less than 50 per cent of the capacity of power plants in Bihar is utilised; and

(c) if so, the reasons for the same?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). Yes, Sir.

(c) The main reasons for poor performance of Patratu and Barauni Thermal Power Stations in Bihar is the frequent and prolonged forced outages of the thermal generating units installed at these stations.

Re-employment of Officers

4264. SHRI R. MOHANARANGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the officers who are at present in re-employment by the Central Government.

(b) whether employment of retired Government officers by the private sector is prohibited; and

(c) the grounds on which the Central Government have re-employed them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (c). The requisite information is not available in the Department of Personnel and A.R.

(b) No, Sir.

Shortage of cement

4265. SHRI V. M. SUDHEERAN: SHRIMATI PARVATHI KRISHNAN: SHRI ARJUN SINGH BHADORIA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the acute shortage of cement in the